

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14/03/2019

O.A./260/441/2014

FO

MINAKSHI SAHOO

-V/S-

M/O YOUTH AFFAIRS & SPORTS

ITEM NO:18

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: None

Notes of The Registry	Order of The Tribunal				
	<p>List revised. None for the parties. No one on behalf of the applicant had appeared before the Lawzima on 19.12.2018 and 06.03.2019. Today also none for the applicant. It seems that the applicant is not interested to pursue this case. Accordingly, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
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